Labour and Employment Notification G. S. R. No. 399, dated the 24th March, 1959, applying with effect from the 30th April, 1959, the Employees' Provident Funds Act, 1952, to every road motor transport establishment employing fifty or more persons. [Placed in Library. See No. LT-1438|59.]

## MINISTRY OF FOOD AND AGRICULTURE NOTIFICATION re DIRECTOR OF AGRI-CULTURE, BIHAR

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): Sir, I beg to lay on the Table a copy of the Ministry of Food and Agriculture (Department of Agriculture) Notification G. S. R. No. 502, dated the 20th April, 1959, empowering the Director of Agriculture, Bihar, to exercise the functions of the Controller under the Fertiliser (Control) Order, 1957. [Placed in Library. See No. LT-1411|59.]

## NOTIFICATION PUBLISHING AMEND-MENTS IN THE REPRESENTATION OF THE PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES, 1956

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Sir, on behalf of Shri R. M. Hajarnavis, I beg to lay on the Table, under sub-section (3) of section 28 of the Representation of the People Act, 1950, a copy of the Ministry of Law Notification G.S.R. No. 462, dated the 21st April, 1959, publishing further amendments in the Representation of the People (Preparation of Electoral Rolls) Rules, 1956. [Placed in Library. See No. LT-1427159.]

#### BUDGET ESTIMATES ETC OF THE AIR INDIA INTERNATIONAL CORPORATION AND OF THE INDIAN AIRLINES CORPORATION

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): Sir, I beg to lay on the Table, under sub-rule (5) of rule 3 of the Air Cor-porations Rules, 1954, a copy each of the following papers:—

(1) (i) Summary of Budget esti mates of Revenue and Ex penditure of the Air India International Corporation for the year 1959-60.

on the Table

- (ii) Summary of Actuals for the year 1957-58 and Budget Esti mates and Revised Estimates for 1958-59 and Budget Esti mates for the year 1959-60 under Capital, of the Air India International Corporation.

  [Placed in Library. See No. LT-1414|59 for (i) and (ii).]
- (2) (i) Summary of the Budget Estimates of Revenue and Ex penditure of the Indian Air lines Corporation for the year 1959-60.
- (ii) Summary of Actual Expenditure for the year 1957-58, Budget Estimates and Revised Estimates for 1958-59 and Budget Estimates for 1959-60 of the Indian Airlines Corporation. [Placed in Library. See No. LT-1413|59 for (i) and (ii).]

# STATEMENT re. DEBT DUE FROM PAKISTAN AND PARTITION DEBT CLAIMED BY PAKISTAN

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOP-ALA REDDI): Sir, I beg to lay on the Table a statement regarding the debt due to India from Pakistan and the reported claim of Rs. 180 crores by Pakistan on account of partition debt. [Placed in Library. See No. LT-1445/59.]

### LEAVE OF ABSENCE TO SHRI J. B. HAGJER

Mr. CHAIRMAN: I have to inform Members that the following letter dated the 2nd May, 1959, has been received from Shri J. B. Hagjer:—

"I beg to inform you that I have been ill since 10th of last month, and shall not be able to attend any of the meetings of the current session.